GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 825 TO BE ANSWERED ON JULY 24, 2025

IMPACT OF AMRUT ON URBAN INFRASTRUCTURE

NO. 825. DR. KIRSAN NAMDEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the impact of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on improving urban infrastructure such as water supply, sewerage and green spaces;
- (b) the number of urban households benefitted thereunder in the country, State-wise including Maharashtra;
- (c) the steps taken/being taken by the Government to address gaps in infrastructure development under the said mission;
- (d) the number of urban households provided with tap water connections under the said mission;
- (e) the improvements made in sewerage networks in urban areas across the country under AMRUT;
- (f) the measures taken or being taken by the Government to ensure sustainable management of water resources in AMRUT cities;
- (g) the monitoring mechanisms in place to track the progress of projects under the said mission;
- (h) the findings of any recent evaluations of the mission, if any; and
- (i) the corrective measures undertaken/being undertaken by the Government to address delays and inefficiencies in the implementation of the said mission?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (f): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. As reported by the State/ Union Territories (UTs) on AMRUT Portal, against the approved plan size of ₹77,640 crore, 6,010 projects worth ₹83,483 crore have been taken up.

Under AMRUT Mission in convergence with the States, 189 lakh water tap connections (new/ serviced) have been provided against the target of 139 lakh; 149 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) provided against the target of 145 lakh; Sewer network of 21,753 kilometers and water supply network of 73,519 kilometers have been constructed; 4,622 Million Litre Per Day (MLD) Sewerage Treatment Capacity (STP) and 4,933 Million Litre Per Day (MLD) Water Treatment Capacity (WTP) have been developed; 1,456 kilometers length of drains have been constructed resulting in eliminating 3,759 numbers of water logging points; 5,092 acres of Green space, 430 km pedestrian/ walkway and 43 km of cycle track have been developed. State-wise tap & sewer provided (including Maharashtra) under Convergence are given in ANNEXURE I & ANNEXURE II respectively.

(g) to (i): So far, as reported by the State/ Union Territories (UTs) on AMRUT Portal, under AMRUT works worth ₹80,103 crore have been physically completed.

AMRUT guidelines have provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ sitevisits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress and project-wise outcomes of provisions of water tap connections provided by the States/ UTs. Further, NITI Aayog had conducted a review in June 2020 on the evaluation of Centrally Sponsored Schemes in the Urban Transformation Sector, including AMRUT. The study assessed key parameters such as coverage, incorporation of universal design, gender mainstreaming, pro-poor design, migration, and beneficiary targeting. The performance under the scheme was reported satisfactory as it aims to improve the quality of life of all including the poor and disadvantaged.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (f) OF UNSTARRED QUESTION NO. 825 REGARDING "IMPACT OF AMRUT ON URBAN INFRASTRUCTURE", DUE FOR ANSWER IN THE LOK SABHA ON 24.07.2025:

STATE-WISE PROGRESS OF TAP CONNECTIONS

	STITE	WISETROGRE	Under AMRUT & Convergence					
		Target	New Tap HH benefitted					
S.No.	Name of States/UTs	Household as	connections	from rehabilitation	Total			
		per SAAP	provided	projects	Total			
1	A&N Islands	2,705	7,198	-	7,198			
2	Andhra Pradesh	7,28,997	3,52,969	67,610	4,20,579			
3	Arunachal Pradesh	1,785	4,312	-	4,312			
4	Assam	1,08,447	72,497	-	72,497			
5	Bihar	8,24,823	7,04,788	-	7,04,788			
6	Chandigarh	24,731	20,000	1,56,434	1,76,434			
7	Chhattisgarh	3,70,151	3,09,871	-	3,09,871			
8	Dadra & Nagar Haveli	5,895	22,459	-	22,459			
8	Daman & Diu	7,528	7,000	-	7,000			
9	Delhi	1,82,196	27,52,255	-	27,52,255			
10	Goa	400	2099	-	2,099			
11	Gujarat	1,54,495	6,40,667	14,53,582	20,94,249			
12	Haryana	2,73,670	3,62,888	-	3,62,888			
13	Himachal Pradesh	13,003	17,773	8,903	26,676			
14	Jammu & Kashmir*	1,07,674	170	77,000	77,170			
15	Jharkhand	3,61,170	2,99,296	=	2,99,296			
16	Karnataka	12,89,119	9,20,304	=	9,20,304			
17	Kerala	1,53,387	1,94,070	4,62,582	6,56,652			
18	Ladakh		1,620	-	1,620			
19	Lakshadweep	-	-	-	_			
20	Madhya Pradesh	10,09,765	6,07,779	8,32,873	14,40,652			
21	Maharashtra	19,83,405	11,73,032	37	11,73,069			
22	Manipur	33,867	28,947	-	28,947			
23	Meghalaya	7,170	15,143	-	15,143			
24	Mizoram	12,127	56,535	-	56,535			
25	Nagaland	32,881	4,265	1,250	5,515			
26	Odisha	2,91,204	5,18,395	-	5,18,395			
27	Puducherry	7,607	5,250	-	5,250			
28	Punjab	4,59,365	2,53,589	-	2,53,589			
29	Rajasthan	6,66,761	4,45,361	-	4,45,361			
30	Sikkim	4,754	3,300	607	3,907			
31	Tamil Nadu	16,15,641	16,06,924	-	16,06,924			
32	Telangana	9,01,031	2,57,237	2,96,967	5,54,204			
33	Tripura	20,130	38,620	-	38,620			
34	Uttar Pradesh	7,02,907	9,29,493	-	9,29,493			
35	Uttarakhand	56,347	79,538	-	79,538			
36	West Bengal	14,61,620	16,50,127	11,33,551	27,83,678			
	Total	1,38,76,758	1,43,65,771	44,91,396	1,88,57,167			

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (f) OF UNSTARRED QUESTION NO. 825 REGARDING "IMPACT OF AMRUT ON URBAN INFRASTRUCTURE", DUE FOR ANSWER IN THE LOK SABHA ON 24.07.2025:

STATE-WISE PROGRESS OF COVERAGE THROUGH SEWERAGE / SEPTAGE

			AMRUT & Convergence					
S.No	Name of States/UTs	Target as per SAAP	New Sewer connections provided	No. of HH covered under Septage Management	HH benefitted from rehabilitation projects	Sewer connections and HH covered under septage management		
1	A&N Islands	13,525			-	-		
2	Andhra Pradesh	1,30,580	1,01,116	2,98,800	-	3,99,916		
3	Arunachal Pradesh	11,898		16,000	-	16,000		
4	Assam	-			-	-		
5	Bihar	1,76,748			-	-		
6	Chandigarh	-	20,000		1,56,434	1,76,434		
7	Chhattisgarh	6,42,976	43,118	3,22,099	-	3,65,217		
8	Dadra & Nagar Haveli	-	6,211	19,253	-	25,464		
	Daman & Diu	8,856	4,134		-	4,134		
9	Delhi	1,65,633	21,55,226		=	21,55,226		
10	Goa	3,521	1982		=	1,982		
11	Gujarat	23,17,426	5,25,576		25,59,150	30,84,726		
12	Haryana	2,64,923	3,85,076		-	3,85,076		
13	Himachal Pradesh	23,006	25,450	1,760	11,710	38,920		
14	Jammu & Kashmir*	2,65,802	67,650	2,64,642	-	3,32,292		
15	Jharkhand	4,58,774	13,000	20,000	-	33,000		
16	Karnataka	14,34,839	7,08,638		=	7,08,638		
17	Kerala	2,18,023	3,046	3,73,572	3,358	3,79,976		
18	Ladakh	With J&K		1,620	-	1,620		
19	Lakshadweep	-			-	-		
20	Madhya Pradesh	8,52,690	4,02,139		-	4,02,139		
21	Maharashtra	11,39,054	4,44,936		30	4,44,966		
22	Manipur	57,764	4,000		-	4,000		
23	Meghalaya	31,025		31,000	-	31,000		
24	Mizoram	30,317			-	-		
25	Nagaland	32,881		30,520	-	30,520		
26	Odisha	2,17,489	1,36,401	2,77,776	-	4,14,177		
27	Puducherry	68,463	13,650	2,304	-	15,954		
28	Punjab	2,69,064	1,21,218		-	1,21,218		
29	Rajasthan	11,28,812	5,97,318	10,180	7,550	6,15,048		
30	Sikkim	9,509	17,400		-	17,400		
31	Tamil Nadu	27,04,442	25,20,304		-	25,20,304		
32	Telangana	7,24,967	87,570		-	87,570		
33	Tripura	40,260	600		-	600		
34	Uttar Pradesh	5,37,517	8,89,268	9,73,600	-	18,62,868		
35	Uttarakhand	1,07,059	56,914	18,000	-	74,914		
36	West Bengal	4,06,006	1,84,215		-	1,84,215		
	Total	1,44,93,849	95,36,156	26,61,126	27,38,232	1,49,35,514		